

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4286/2011

This the 8th day of April, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member, (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Rakesh Kumar,
S/o Sh. Durjan Lal,
R/o N/26, Magazine Road,
Majnu Ka Tilla, Civil Lines,
Delhi-110054.

... Applicant

(By Advocate : Shri M.S.Saini)

Versus

1. G.N.C.T. of Delhi
Through It's Chief Secretary
Player Building
I.P. Estate, New Delhi-110003.
2. The Director of Education
Directorate of Education
NCT of Delhi
Old Secretariat,
Delhi-54.
3. The Deputy Director of Education
North Distt. Lucknow Road,
Delhi-110054.
4. Assistant Director of Education(E-I)
Govt. of NCT of Delhi
Establishment of Education
Old Secretariat,
Delhi-54.
5. Head Master
Govt. Sarvodaya Boys Idle School
Evening Shift,

Inderlok,
Delhi-35.

... Respondents

(By Advocate: Shri Vijay Pandita)

ORDER(ORAL)

By Hon'ble Mr.Justice M.S.Sullar, M(J):

At the very outset, learned counsel for the applicant intends to withdraw the OA to enable him (applicant) to file fresh OA after removing the defects.

2. Therefore, the OA is hereby dismissed as withdrawn with the aforesaid liberty as prayed for.

(K.N. Shrivastava)
Member(A)

(Justice M.S.Sullar)
Member(J)

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